

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3652
ANSWERED ON:16.08.2010
REDRESSAL OF GRIEVANCES
Mishra Shri Mahabal

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has sent a circular to the State Governments regarding speedy redressal of the grievances of defence personnel;
- (b) if so, the steps taken by the State Governments in this regard;
- (c) whether the Government has also dispatched certain instructions to the State Governments for redressal of grievances of ex-servicemen; and
- (d) if so, the action taken by the State Governments in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Government has taken up the matter with State Governments at various levels for speedy redressal of grievances of serving defence personnel as well as ex-servicemen and to set up monitoring mechanism for the same. Several State Governments have established monitoring mechanism for redressal of grievances of serving defence personnel/ex-servicemen.